

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2158/2014

This the day 9th May, 2019

**Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. Ashish Kalia, Member (J)**

Ms. Jyoti Lochab Post-Physicists
W/o Dr. S.P. Lochab
Age 49 years
R/o 1165, Sector-A,
Pocket-B, Vasant Kunj,
New Delhi. ... Applicant

(By Advocate : None)

VERSUS

1. Union of India
The Ministry of Health & Family Welfare
Nirman Bhawan
New Delhi
THROUGH It's Secretary
2. The Directorate General of Health Services
(MH-I Section)
Nirman Bhavan,
New Delhi
3. The Medical Superintendent
Safdarjung Hospital,
New Delhi

...Respondents

(By Advocate : Sh. V.S.R. Krishna and
Sh. Satish Kumar)

ORDER (ORAL)**Hon'ble Sh. Ashish Kalia, Member (J):**

None represented for the applicant. There was no one for the applicant on the last date of hearing, i.e., on 08.05.2019 also. It seems that the applicant has lost interest in prosecuting his case.

Hence, OA is dismissed for non-prosecution.

(Ashish Kalia)
Member (J)

(Pradeep Kumar)
Member (A)

/akshaya/